

O.A.7/88  
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Serial No. of Order	Date of Order	Order with Signature
9	26-5 88	<p>Heard Mr. S.N.Kar, learned Counsel for the applicant and Mr. A.B.Misra, learned Standing Counsel for the respondents on merit in part. There is no time for the day. Put up tomorrow for further hearing.</p> <p>Vice-Chairman In Member(s)</p>
10	27-5 88	<p>Heard learned Counsel for both sides further on merit in part. Put up on 28-6-88 for further hearing. Stay order passed by this Bench is to continue till 30-6-88.</p> <p>Vice-Chairman In Member(s)</p>
11	22.6.88	<p>Heard Mr. S.N.Kar, learned counsel for the petitioner and Mr. A.B.Misra, learned Sr. Standing Counsel (Central) for the respondents. Hearing concluded. Judgment dictated and delivered in open court as per separate sheets attached to the record in O.A. No. 358 of 1987 and the application is disposed of accordingly leaving the parties to bear their own costs.</p> <p>Vice Chairman. In Member (Judl.)</p>